

**VI. Report and Accounts (1980-81)
of the Bharat Aluminium Company
Limited, New Delhi and related
papers.**

THE MINISTER OF COMMERCE AND
STEEL AND MINES (SHRI PRANAB
KUMAR MUKHERJEE): Sir, I beg to lay on
the Table:

I. A copy each (in English and Hindi) of
the following papers, under sub-section (i) of
section 619A of the Companies Act, 1956:—

(i) (a) Sixth Annual Report and
Accounts of the Bharat Refractories
Limited, Dhanbad, for the year 1979-80
together with the Auditors' Report on the
Accounts and the comments of the
Comptroller and Auditor General of India
thereon.

(b) Review by Government on the
working of the Company.

[Placed in Library. See No. LT-3167/81
for (a) (6)]

(ii) (a) Sixth-third Annual Report and
Accounts of the Indian Iron and Steel
Company Limited, Calcutta, for the year
1979-80, together with the Auditors'

**Report on the Accounts and the
comments of the Comptroller and
Auditor General of India thereon.**

(b) Review by Government on the
working of the Company.

[Placed in Library. See No. LT-3106/81
for (a) and (6)]

(iii) (a) Ninth Annual Report and
Accounts of the Mineral Exploration
Corporation Limited, Nagpur, for the year
1980-81, and the Auditors' Report on the
Accounts and the comments of the
Comptroller and Auditor General of India
thereon.

(b) Review by Government on the
working of the Corporation.

[Placed in Library. See No. LT-3103/81
for (a) and (6)]

(iv) (a) Ninth Annual Report and
Accounts of the Bharat Gold

Mines Limited, Oorgaum, (Karnataka), for
the year 1980-81 together with the
Auditors' Report on the Accounts and the
comments of the Comptroller and Auditor
General of India thereon.

(b) Review by Government on the working
of the Company.

[Placed in Library. See No. LT-3100/81
for (a) and (6)]

(v) (a) Fourteenth Annual Report and
Accounts of the Hindustan Copper
Limited, Calcutta, for the year 1980-81
together with the Auditors' Report on the
Accounts and the comments of the Com-
ptroller and Auditor General of India
thereon.

(b) Review by Government on the
working of the Company.

[Placed in Library. See No. LT-3101/81
for (a) and (6)]

(vi) (a) Fifteenth Annual Report and
Accounts of the Bharat Aluminium
Company Limited, New Delhi, for the year
1980-81 together with the Auditors' Report
on the Accounts and the comments of the
Comptroller and Auditor General of the
India thereon.

(b) Review by Government on the
working of the Company.

[Placed in Library. See No. LT-3102/81
for (a) and (6)]

**H. Statements (in English and
Hindi) giving reasons for the delay in
laying the papers mentioned at X (i)**

(a) and (ii) (a) above.

[Placed in Library. See No. LT-3106/81]

**Report (1979-80) on the working of
Commission of Railway Safety,
Lucknow**

THE MINISTER OF TOURISM AND
CIVIL AVIATION (SHRI A. P. SHARMA):
Sir, I beg to lay on the Table a copy each (in
English and Hindi) of the following papers:

(i) Annual Report on the working of the
Commission of Railway Safety, Lucknow,
for the year 1979-80.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-3267/81 for (i) and (ii)]

Aircraft (Amendment) Rules, 1981

SHRI A. P. SHARMA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Tourism and Civil Aviation Notification G.S.R. No. 699, dated the 25th July, 1981, publishing the Aircraft (Amendment) Rules, 1981, under section 14A of the Aircraft Act, 1934 alongwith an Explanatory Note on the Notification [Placed in Library. See No. LT-3168/81].

I. Report and Accounts (1980-81) of the Cashew Corporation of India Limited, New Delhi and related papers

II. Report and Accounts (1930-81) of the National Textiles Corporation Limited, New Delhi and related papers

III. Report and Accounts (1980-81) of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers.

SHRI PRANAB KUMAR MUKHERJEE: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1966:—

(i) (a) Eleventh Annual Report and Accounts of the Cashew Corporation of India Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. Placed in library See No. LT-3108/81 for (a) and (b)].

(ii) (a) Thirteenth Annual Report and Accounts of the National Textiles Corporation Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-3107/81 for (a) and (b)].

(iii) (a) Eighteenth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-3153/81 for (a) and (b).]

I. Report and Accounts (1980-81) of the Hindustan Diamond Company Limited Bombay and related paper. .

H. Report (1980-81) of the Cardamom Board Cochia and related paper.

III. Report and Accounts (1980-81) of the Gem and Jewellery Export Promotion Council, Bombay and related papers

IV. Report and Accounts (1980-81) of the Wool Research Association, Thane, and related paper.

V. Report and Accounts (1980-81) of the Federation of Indian Export Organisations, New Delhi and related papers.

SHRI PRANAB KUMAR MUKHERJEE: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

(i) (a) Third Annual Report and Accounts of the Hindustan Diamond Company Limited, Bombay, for the year 1980-81 and Auditors' Report on the Accounts.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3111/81 for (a) and (b)].

(ii) (a) Fifteenth Annual Report of the Cardamom Board, Cochin, for the year 1980-81.